

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **12.11.2025** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 569/2025 For Exemption IA No. 1607/2025 For Stay IA No. 1608/2025	Chintalapati Srinivasa Raju Vs Damodar Valley Corporation & Anr.	Mr. TV Suresh Kumar	
2.	Comp App (AT) (CH) (Ins) No. 517/2025 For Condone Delay IA No. 1456/2025 Delay in refiling IA No. 1596/2025	Shree Gayatri Trust Vs Handicrafts Development Corporation of Kerala Ltd	Mr. Akhil Suresh	
3.	Comp App (AT) (CH) No. 144/2025 For Condone Delay IA No. 1557/2025	Vimalchand AV & 12 Ors Vs Vidya Pracharanam Pvt Ltd & 2 Ors	Mr. Srikanth Mohan	
4.	Comp App (AT) (CH) (Ins) No. 152/2025 For Stay IA No. 404/2025	Methuku Srinivas Suspended Director of Buoyant Technology Constellations Pvt Ltd Vs Total Solutions Intec Pvt Ltd & Anr	Mr. Chandramouli Prabhakar	Mr. Adith Jahgirdar R2

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 530/2025 For Condone Delay IA No. 1493/2025 (With defects)	GVP Infotech Ltd (Formerly Known as Fourth Dimension Solutions Ltd) Vs Link Well Telesystems Pvt Ltd	Mr. Pranav Gopalakrishnan	
6.	Comp App (AT) (CH) (Ins) No. 559/2025 (With defects)	SM Kamal Pasha in consortium with Syed Fahad Vs Kotak Mahindra Bank	Mr. K Srinandan	

7.	Comp App (AT) (CH) (Ins) No. 560/2025 To dispense with IA No. 1585/2025 For Condone Delay IA No. 1586/2025 For Stay IA No. 1587/2025 (With defects)	Padmasree Vs State Bank of India	Ms. Astha Chaudhary	
8.	Comp App (AT) (CH) (Ins) No. 562/2025 For Condone Delay IA No. 1590/2025 (With defects)	FF International Ltd & 4 Ors Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Limited	Mr. Pawan Jhabakh	
9.	Comp App (AT) (CH) (Ins) No. 563/2025 (With defects)	Anantha City Digital Communications Pvt Ltd	Mr. V Ravi Kumar	
10.	Comp App (AT) (CH) (Ins) No. 564/2025 Delay in refiling IA No. 1591/2025 (With defects)	Assistant Commissioner of Central GST & Central Excise Vs RP,J Karthiga, GK Steel And Allied Industries	Mr. Sai Srujan Tayi	
11.	Comp App (AT) (CH) (Ins) No. 566/2025 For Condone Delay IA No. 1595/2025 (With defects)	Dr.Badri Prasad & 5 Ors Vs Alok Kumar Agarwal & 5 Ors.	Mr .Pawan Jhabakh	
12.	Comp App (AT) (CH) (Ins) No. 568/2025 For condone Delay IA No. 1603/2025 For Exemption IA No. 1604/2025 Delay in refiling IA No. 1605/2025 (With defects)	Dosth Engineering and Appliance Vs North East Centre for Technology and Application Reach (NECTAR) & Anr.	Mr. S Kingston Jerold	
13.	Comp App (AT) (CH) No. 148/2025 (With defects)	A Shirany Gomez Vs Aanandham Property Developers Pvt Ltd & 21 Ors	Mr. Rohan Rajasekaran	
14.	Comp App (AT) (CH) No. 150/2025 (With defects)	The Income Tax Department Vs The Registrar of Companies & Anr	Ms. Bokaro Sapna Reddy	
15.	Comp App (AT) (CH) No. 151/2025 (With defects)	The Income Tax Department Vs The Registrar of Companies & Anr.	Ms. Bokaro Sapna Reddy	

16.	Comp App (AT) (CH) No. 152/2025 (With defects)	The Income Tax Department Vs The Registrar of Companies & Anr.	Ms. Bokaro Sapna Reddy	
17.	Comp App (AT) (CH) No. 153/2025 (With defects)	The Income Tax Department Vs The Registrar of Companies & Anr.	Ms. Bokaro Sapna Reddy	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	IA No. 1117/2025 (For Substituted Service) in Comp App (AT) (CH) No. 107/2023	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd & 12 Ors	Mr. Krishna Ravindran	Mr. R Vidhya Shankar R1 R2 R6 R7 R9-R13
19.	Comp App (AT) (CH) (Ins) No. 335/2024	Jain Irrigation Systems Ltd Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr.	Mr. BSV Prakash Kumar	Mr. B Dhanaraj- R1 Mr. TK Bhaskar- R2
20.	IA No. 1513/2025 (To Implead) in Comp App (AT) (CH) (Ins) No. 117/2025	D Srinivasa Rao Personal Guarantor of Priyaranjani Fibres Ltd. Vs Stressed Assets Stabilisation Fund & Anr.	Mr. D Srinivasa Rao Party-in-person	Mr. T Ravichandran R1
21.	IA No. 1317/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 462/2025	State Bank of India Vs IDBI Bank Ltd & 3 Ors	Mr. K Chandrasekaran	Mr. Varun Srinivasan R1 Mr. B Dhanaraj R2
22.	Comp App (AT) (CH) No. 06/2025 For Stay IA No. 68/2025	New Tirupur Area Development Corporation Ltd. Vs Aidqua Holdings (Mauritius) Inc. & Anr	Ms. Priyadarshini Natarajan	Mr. Dwarakesh Prabhakaran- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Comp App (AT) (CH) (Ins) No. 103/2024	Asmitha Microfin Ltd. Vs Reserve Bank of India & 5 Ors	Mr. Jerin Asher Sojan	Mr. M Kumaresan- R1 Mr. Anand- R2 Mr. Pranava Charan R3 Mr. Menon-R4 Mr. Varun Srinivasan R5

24.	Comp App (AT) (CH) (Ins) No. 193/2024 For Stay IA No. 523/2024	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G, RP of Krathi Edifice Pvt Ltd & Anr WITH	Mr. S. Shaminath	Mr. Asad Hussain- R1
25.	Comp App (AT) (CH) (Ins) No. 277/2025 For Stay IA No. 782/2025	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G, RP of Krathi Edifice Pvt Ltd & Anr	Mr. S Shaminath	Mr. Asad Hussain- R1
26.	Comp App (AT) (CH) (Ins) No. 235/2024 For Stay IA No. 624/2024	K Narayanasamy, Suspended Director of GK Steel and Allied Industries Limited Vs J. Karthiga, Erstwhile RP of GK Steel and Allied Industries Ltd & 4 Ors.	Ms. Lily Francis	Mr. VV Sivakumar R1
27.	Comp App (AT) (CH) (Ins) No. 426/2024	Omkara Assets Reconstruction Pvt Ltd Vs Mantharasalam Palanisamy & Anr. WITH	Mr. T Ravichandran	Mr. Chirag Gupta- R1 Mr. Bhagavath Krishnan- R2
28.	Comp App (AT) (CH) (Ins) No. 434/2024	Omkara Assets Reconstruction Pvt Ltd Vs Mantharasalam Palanisamy & Anr	Mr. T Ravichandran	Mr. Chirag Gupta- R1 Mr. Bhagavath Krishnan- R2
29.	Comp App (AT) (CH) No. 71/2025	Shobhana Prabhakar Mahajan (Deceased, through her legal Rep Prabhakar Yashavant Mahajan) & Anr. Vs Chettinad Cement Corporation Pvt Ltd & 4 Ors.	Mr. Prabhakar Yashavant Mahajan Party-in-person	
30.	Contempt Case (AT) No. 03/2025 in Comp App (AT) No. 317/2017	Tubos de Acero de Mexico, SA Vs Oil Country Tubular Ltd & 2 Ors	Mr. Arun Karthik Mohan	
31.	Comp App (AT) (CH) (Ins) No. 338/2025 For Stay IA No. 1024/2025	Jasmine Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. L Bhaskaran	Mr. Isaac Thomas R1
32.	Comp App (AT) (CH) (Ins) No. 340/2025 For Stay IA No. 1028/2025	Jossan Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. L Bhaskaran	Mr. Isaac Thomas R1

33.	Comp App (AT) (CH) (Ins) No. 341/2025 For Stay IA No. 1029/2025	Joby Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. L Bhaskaran	Mr. Isaac Thomas R1
34.	Comp App (AT) (CH) (Ins) No. 342/2025 For Stay IA No. 1030/2025	Bobby Abraham Vs Tata Capital Ltd & Anr	Mr. L Bhaskaran	Mr. Isaac Thomas R1
35.	Comp App (AT) (CH) (Ins) No. 398/2025	V N Ajit Kumar & 8 Ors Vs Annie Abraham, Liquidator, MR Realtors Pvt Ltd & 5 Ors.	Mr. Bijoy P Pulipra	Mr. Ashwin Shanbhag R1 Mr. Mohan Jacob George R3 Mr. Jayesh Mohankumar R4
36.	Comp App (AT) (CH) (Ins) No. 454/2025	Haritham Buyer's Association Vs VN Ajit Kumar & 11 Ors	Mr. K Jayesh Mohankumar Mr. Vimal Vijay	Mr. Bijoy P Pulipra R1-R9 Mr. Ashwin Shanbhag R10 Mr. Mohan Jacob George R12
37.	Comp App (AT) (CH) (Ins) No. 83/2025 For Stay IA No. 240/2025 To Adv. Hg. IA No. 1541/2025	Sri Brindhavan Brick Works Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd WITH	Ms. R Moneshaa	Mr. F Raymond Albyness
38.	Comp App (AT) (CH) (Ins) No. 141/2025 For Stay IA No. 382/2025	Sri Brindhavan Brick Works Vs Aashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd & 3 Ors	Ms. R Moneshaa	Mr. F Raymond Albyness
39.	Comp App (AT) (CH) (Ins) No. 205/2025 For Stay IA No. 581/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
40.	Comp App (AT) (CH) (Ins) No. 208/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr.S Sathiyarayanan R2 Mr. K Pawan Jhabakh R3
41.	Comp App (AT) (CH) (Ins) No. 209/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs Revathi S Raghunathan & Anr. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh R1

42.	Comp App (AT) (CH) (Ins) No. 211/2025 For Stay IA No. 588/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 3 Ors. Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
43.	Comp App (AT) (CH) (Ins) No. 212/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs CA S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh R3
44.	Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd Vs Anil Kumar Ojha Promotor and Managing Director (Suspended), SLO Industries Ltd & 2 Ors	Mr. K Pawan Jhabakh	
45.	Comp App (AT) (CH) (Ins) No. 288/2025 For Stay IA No. 1064/2025 For Urgent listing IA No. 1065/2025	The Deputy Commissioner of CGST & Central Excise Vs Revathi Raghunathan Liquidator of SLO Industries Ltd	Ms. Revathi Manivannan	Mr. K Pawan Jhabakh For Caveator
46.	Comp App (AT) (CH) (Ins) No. 308/2025 For Stay IA No. 911/2025 For Exemption IA No. 912/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Constructions Ltd & Anr. WITH	Mr. PVL Bhanu Prakash	Mr. VVSN Raju R1 Mr. Aishvary Vikram R2
47.	Comp App (AT) (CH) (Ins) No. 310/2025 For Stay IA No. 916/2025 For Exemption IA No. 918/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Retail Holdings Pvt Ltd & Anr	Mr. PVL Bhanu Prakash	Mr. VVSN Raju R1 Mr. Pradeep Joy R2
48.	Comp App (AT) (CH) (Ins) No. 349/2025 For Additional Docs IA No. 1043/2025	Anurada Chemicals Vs Synaptics Labs Pvt Ltd	Mr. Y Suryanarayana	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
49.	TA (AT) No. 133/2021 (Comp App (AT) No. 25/2020 For Stay IA No. 510/2020)	Nirej V. Paul & Anr Vs The Canning Industries Cochin Ltd. & 16 Ors	Dr. KS Ravichandran, PCS	Mr. Srikant Mohan R1
50.	Comp App (AT) (CH) No. 66/2022 For Stay IA No.712/2022 For Additional docs. IA No. 542/2024	K Vaidyalingam & 5 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
51.	Comp App (AT) (CH) No 67/2022 For Stay IA No.713/2022	K. Vaidyalingam & 4 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
52.	Comp App (AT) (CH) No 68/2022 For Stay IA No. 714/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesan & 7 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
53.	Comp App (AT) (CH) No 69/2022 For Stay IA No. 715/2022	K. Subramani & 2 Ors Vs SK Ganesan & 10 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
54.	Comp App (AT) (CH) No 70/2022 For Stay IA No. 716/2022	K. Subramani & 2 Ors Vs SK Ganesan & 8 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
55.	Comp App (AT) (CH) No 71/2022 For Stay IA No. 717/2022	K. Subramani & 2 Ors Vs SK Ganesan & 11 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 R5
56.	Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022 For Additional docs. IA No. 1196/2024	K.Subramani & 2 Ors. Vs SK Ganesan & 12 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
57.	Comp App (AT) (CH) No 73/2022 For Stay IA No. 719/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesan & 5 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
58.	Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022	C Gopal Vs SK Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
59.	Comp App (AT) (CH) No 75/2022 For Stay IA No. 721/2022	C Gopal & Anr Vs SK Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
60.	Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022 For Additional docs. IA No. 1197/2024	S. Arun Vs SK Ganesan & 4 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1

61.	Comp App (AT) (CH) No 80/2022 For Stay IA No. 730/2022	K. Subramani Vs SK Ganesan & 3 Ors. WITH	Mr. SM Vivekanandha	Dr KS Ravichandran Ms. S Manjula Devi R1
62.	Contempt Case (AT) (CH) No. 2/2023 in Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K Subramani & 3 Ors. WITH	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R4
63.	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	SK Ganesan Vs S Arun & 4 Ors	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R5
64.	Comp App (AT) (CH) (Ins) No. 323/2022 For Stay IA No. 682/2022	Naseer Ahmed Vs State Bank of India WITH	Mr. G Sridhar	Mr. B Chandrasekaran
65.	Comp App (AT) (CH) (Ins) No. 19/2023 For Stay IA No. 61/2023	Awaiz Ahmed Vs State Bank of India	Mr. G Sridhar	Mr. B Chandrasekaran
66.	Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022	Nippon Life India AIF Trustee Pvt Ltd Vs Dhanalakshmi Aswatha	Mr. P Raj Kumar Jhabakh	Ms. Amrita Jain
67.	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 For Urgent Hearing IA No. 68/2024	Rajendra Gears, Rep by its Managing Partner Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCL Kerala Ltd.	Mr. Aadil Singh Boparai	Mr. Siddhanth Makkar
68.	Comp App (AT) (CH) (Ins) No. 303/2023 For Exemption IA No. 927/2023 For Directions IA No. 928/2023 For Stay IA No. 929/2023	NWCC Supply Chain Solutions Pvt Ltd Vs Metro Cash & Carry India Pvt Ltd WITH	Mr. Gagan Chhabra	Mr. M Roshan Atiq
69.	Comp App (AT) (CH) (Ins) No. 304/2023 For Exemption IA No. 930/2023 For Stay IA No. 931/2023 For Directions IA No. 932/2023	North West Carrying Company, LLP Vs Metro Cash & Carry India Pvt Ltd	Mr. Gagan Chhabra	Mr. M Roshan Atiq

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms.Anusha , Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in